

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4969  
ANSWERED ON:13.08.2014  
SCERT  
Raj Dr. Udit

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of objectives and functions carried out by the State Council of Educational Research and Training (SCERT);
- (b) whether the pay structure of the SCERT faculty is at par with that of UGC and if not, the reasons therefor;
- (c) the category-wise posts lying vacant in SCERT along with the time since when these have been lying vacant and the reasons for the same; and
- (d) whether appointment to the post of Director in SCERT has been done as per established norms and if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) As per the guidelines of Centrally Sponsored Scheme(CSS) of Teacher Education (TE) Scheme, the core functions of SCERT may include, inter alia, the following:
  - i) Academic Authority under Section 29 of RTE Act.
  - ii) Undertake policy research and advise State Governments on policy formulations relating to school education and elementary teacher education.
  - iii) Curriculum and Material Development
  - iv) Organizing in-service teacher education annually for all teacher educators, administrators, secondary level teachers
  - v) Inter-disciplinary Coordination
- (b) The fixation of salaries and terms and conditions of service of SCERT staff is in the domain of the State Governments.
- (c) State Governments are responsible for filling up the vacancies in SCERT. There are 284 academic and 487 non academic posts lying vacant in SCERTs as on 31.3.2014. The delay at State Government level have been, inter alia, due to court cases and unavailability of suitable candidates for the requisite positions.
- (d) Appointment to the post of Director, SCERT is done by the State Government.